

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 119

IA Nos. 2613/2023, 1351/2023  
2326/2023, 2332/2023, 2841/2023  
In  
C.P. (IB)/54(CH)2019  
(Admitted)

**IN THE MATTER OF:**

Jammu & Kashmir Bank Ltd.

...Petitioner

Vs.

Ace Engineering Infratech (India) Pvt. Ltd.

...Respondent

**Under Section:** 9, 33(1) (b) (i) to (iii) r/w Sec 33(3), 66(1), 43(1) r/w Sec 44 (1),  
60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 04.07.2024.

-sd-  
Court Officer

June 05, 2024  
SM